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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 72/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: **Ashok D. Parmar**
V/s.

Ps Accounting Services Pvt. Ltd.

Section of the Companies Act: **Section 9 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for Operational Creditor/ Applicant. None present for Respondent.

Registry is directed to issue notice to Applicant and Respondent to appear before this tribunal on 10.08.2017.

List the matter on 10.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 4th day of August, 2017.